NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB) No.9/BB/ 2017 Sl. No. 44/2017	-	For Hearing	Rule-4 of IB	IDAC Solutions Pvt. Ltd. Vs Liquid Space Entertainment Pvt. Ltd.,	

SL.	NAME (IN CAPITAL)		SIGNATURE			
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM				

1) Shrupn A 9036118414

FOR VGB ASSOCIATES

2) A. Murali for J. Sager Associates, PETITIONER

Respondent.

Counsel for petitioner is present. Counsel for respondent is also present.

Heard the counsel for petitioner in part. For continuation, list it on 10.10.2017.

MEMBER (J)

MEMBER (T)